Shri Bhagwat Jha Azad: May I know whether, in view of the fact that the moment the rising dusts left by the trainers lie low, the members of the N.V. F. go almost sleeping, do Government propose to have any scheme so that at least once a year they may be called for some refresher training course or some such thing?

Sardar Majithia: I controvert the first part of the question; if the hon. Member has a little patience, he will realise that in camp the increase in their weight shows that they are definitely better looked after.

Shri B. S. Murthy: May I know whether any attempt has been made to use these forces in flood-affected areas?

Sardar Majithia: No, not to my knowledge.

## **Astrological Forecasts**

\*2109. Shri Matthen: Will the Minister of Home Affairs be pleased to state whether Government propose to stop the abuse of astrological forecasts through the newspapers?

The Deputy Minister of Communications (Shri Raj Bahadur): The question of placing a check on forecasts of a harmful nature is under consideration.

Shri Matthen: May I know if some hon. Minister are also induging in this?

Shri Raj Bahadur: To our knowledge, no.

Shri Kamath: Is it not a fact that white astrology itself may be a science whi h calls for systematic research, it is only quacks in that science, just like quacks in all other sciences including the science of Government, that should be dealt with?

Mr. Speaker: Order, order. I do not allow this question.

Shri Ramachandra Reddi: May I know whether astrology has been recognised by the Government as a science?

The Minister of Home (Pandit G. B. Pant): Whether it be a science or an art, I think it is for persons who have studied that subject to gi e their opinions. It is a matter of opinions. I am prepared to say that it is both or it may be neither.

## सशस्त्र बलों में भती

\*२१११ श्री पी० एस० बारूपास : क्या रक्षा मंत्री यह बताने की क्रुपा करेंगे कि जनवरी से ३१ अगस्त, १९४४ तक सेना, नौसेना भीर वायुसेना में कितने व्यक्ति भर्ती किये गये? रक्षा उपमंत्री (सरवार मजीठिया) : यह जन-हित में न होगा कि पूछी हुई सूचना दी जाय ।

Shri Joachim Alva: While fully maintaining the ideals of a Central State and also finding that the Sikhs, Christians and Anglo-Indians have been given more than ample representation in the Armed Forces do Government propose to give this adequate representation to Scheduled Castes and Harijans?

Mr. Speaker: I do not think this question arises out of this. It is too wide and does not come under the original question.

Sardar Hukam Singh: May I know whether it is a fact that certain sections like paratroops are restricted for certain classes of Indians?

Sardar Majithia: No, not to my knowledge.

## States Reorganisation Commission

\*2116. Shri M. L. Agrawal: Will the Minister of Home Affairs be pleased to state whether the rieport of the States Reorganisation Commission will be published as soon as it is ready or whether its publication will be postponed until Government have considered their recommendations and formulated their opinion thereon?

The Deputy Minister of Communications (Shri Raj Bahadur): The matter is under consideration and a definite decision will be taken when the Report is received by Government.

Shri M. L. Agrawal: May I know whether the House will have an opportunity to express its views before the recommendations of the States Reorganisation Commission are implemented?

The Minister of Home Affairs (Pandit G.B. Pant): Of course this House will have a full opportunity for discussing the matter. No changes can be made without the sanction of Parliament.

Shri M. L. Agarwal: May I know what is the basis of the comments disclosures appearing in the press made by the Chief Ministers of Andhra and Tra ancore-Cochin regarding the recommendations of the Commission with respect to their States?

Pandit G. B. Pant: I think the temptation to speculate sometimes infects Ministers.

Shri M. L. Agarwal: May I know how long it would take to place the report before the public?

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The Minister of Home Affairs (Pandit G. B. Pant): They are humanitarian and evangelical.

shri M. L. Agrawal: May I know if the publication of the report, the implementation of the recommendations and the expression of the views of this House and the States is likely to postpone the general election programme?

difficult to make a precise statement at

Pandit G. B. Pant: The publication of the report need not take much time. It has not yet reached us. It is

Mr. Speaker: Order, order. This does not arise.

Shri N. M. Lingam: Is it not a fact that the Prime Minister and the Home Minister have been asking the nation to be calm over the recommendations and not to create disturbances and accept the recommendations as they are? If so, what is the difficulty of the Government in publishing the recommendations as soon as they are submitted to the Government?

Pandit G. B. Pant: I have been requesting the people to be in a receptive mood and to examine the recommendations of the Commission with due regard for the status, integrity, experience and character of the authors of the report, and I expect that all will try to accept the recommendations so far as they possible can. It is only when they find no other alternative that they will put forward other proposals and those too in a calm, detached and dispassionate manner.

## विदेशी यमं प्रचारक

\*२११६. श्री कृष्णाचार्य जोशी: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि १६५५ में ग्रब तक कितने विदेशी धर्म प्रचारकों को देश में प्रवेश करने दिया गया है ?

संसार उपमंत्री (श्री राज बहाबुर):
३६३ मामलों में प्रवेश पत्र देने का ग्रिथि—
कार दिया गया है। इनमें से भारत
में सचमुच कितने श्राये इसकी सूचना हमारे
पास नहीं है।

Shri Krishnacharya Joshi : May I know the total number of foreign missionaries who are working in India at present?

Shri Raj Bahadur: It is difficult to say. I have given the number for this year. I can give the number author.sed and refused from 1st January to 1st September 1954: 274 and 180 respectively.

Shri Krishnacharya joshi : What are the main activities of these foreign missionaries in India ?

पंडित की० एन० तिवारी : क्या
मैं जान सकता हूं कि यह जो नये लोग
विदेशों से भ्रातं हैं, जो दूसरी जगहों से
हिन्दुस्तान के पासपोर्ट लेकर भ्राते हैं,
उनके सम्बन्ध में क्या स्टेट गवर्नमेंट्स को
ऐसे भ्रादेश नहीं दिये गये हैं कि उनकी
सूचना केन्द्रीय सरकार को दी जाये ?

पंडित जी० बी० पन्त : स्टेट गवर्ने-मेंट्स से मश्विरा किया जाता है जब कोई ग्राता है ।

पंडित डी० एन० तिवारी : मंत्री
महोदय ने कहा था कि मुझे मालूम नहीं
कि कितने लोग भाये । मैंने यह पूछा था कि
क्या स्टेट गवर्नमेंट कोई ऐसी सूचना केन्द्रीय
सरकार को नहीं देती जिस से कि मालूम
हो कि ग्रमुक व्यक्ति नये भाये या भ्रमुक
व्यक्ति नहीं भ्राये ?

श्री राज बहाबुर : प्रश्न यह किया गया था कि कुल श्रव तक जितने ग्रा चुके हैं उनकी संख्या कितनी है। मैंने कहा था कि इस समय मेरे पास सूचना नहीं है।

Shri T. S. A. Chettiar: In accordance with the principle that has been enunciated by Government, is not the admission of foreign mis ionaries subject to the condition that they should not take to proselytising?

Pandit G. B. Pant: I do not know how to interpret the word proselytisation. But we expect that whoever tries to convince and win over people to his own faith will do so in a manner that would be consistent with proper respect and due regard to other religions in this country.

Shri Dabhi: May I know whether any assurances are taken from the missionaries before they are allowed to come in?

Pandit G. B. Pant: No.

Shri T.S.A. Chettiar: It was declared in this House by a former Home Minister that the foreign missionaries who are allowed into this country should not take part in proselytisation. I would like to know whether they make sure that these missionaries understand this declared principle.